THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K. V. THOMAS): (a) No, Madam.

- (b) No Work No Pay system is a recognised labour system which has been implemented after bilateral settlements signed with the Labour Unions subsequently in the notified depots.
 - (c) No, Madam.

Export of wheat through private sector

†3602. SHRI RAM JETHMALANI: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether it is a fact that Government has decided to export 5 million tonnes of wheat through private sector from the country;
- (b) if so, whether tenders have been issued by the Food Corporation of India to implement this decision;
 - (c) if so, the floor price fixed in the tender; and
- (d) the basis on which this price has been fixed along with the number of private sector companies from which expression of interests have been received, so far?

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K. V. THOMAS): (a) Yes, Sir.

(b) to (d) Food Corporation of India (FCI) has invited technical bids for empanelment of private exporters. The floor price of sale of wheat of Rabi Marketing Season (RMS) 2011-12 has been fixed at Rs. 14,840 per metric ton, ex-FCI godown, which is the current Open Market Sales Scheme (Domestic) price. Four technical bid for Punjab and ten technical bids for Haryana have been received.

Stock of wheat and rice

†3603. SHRI RAM JETHMALANI: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether it is a fact that the stock of wheat and rice in public sector godowns in the country has been found to be in excess of the requirements of the Public Distribution System (PDS) and public welfare schemes;

[†]Original notice of the question was received in Hindi.